

IN THE NATIONAL COMPANY LAW TRIBUNAL: CHANDIGARH BENCH

COURT No.1

(through hybrid mode)

ITEM No. 114

IA(I.B.C)/615(CH) 2024, IA(I.B.C)/1009 (CH) 2024

CP(IB) No. 161/Chd/Hry/2018

(Admitted)

IN THE MATTER OF:-

Allahabad Bank

...Petitioner

Versus

Skyhigh Infraland Pvt. Ltd.

...Respondent

Under Section: 7, IBC 2016, 60(5) and R 11 NCLT

Due to paucity of time, the matter could not be taken up today, hence the matter is adjourned to 03.06.2024.

Tanvi
29.04.2024

Sd/-
Court Officer